

Annexure-7

Name of the corporate debtor: Geetapuram Port Services Limited; Date of commencement of CIRP: 27.07.2022
List of Creditors as on: 05.10.2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of Income Tax, Central Circle - 8(3), Mumbai	Central Government	26-Aug-23	2,53,28,31,004	-	Unsecured OC	No	-	2,53,27,28,146	-	-	1,02,858	The amount of contingent claim is disputed by the Corporate Debtor and the same is pending for adjudication and Amount under verification is due to receipt of information from CD for verification of claim.



2 - Sept.